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Office of Member & Sessions Judge
Rouse Avenue Court, New Delhi
5476/18
2018/18
Rouse Avenue Court, New Delhi

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF THE COMMISSIONER (LABOUR)
5, SHAM NATH MARG, DELHI-110054

F.No. Add.LC.(II)/Misc/2012/Lab/2022/Part file/485 Dated: - 20/04/2026

S JUDGE,
COMPLEX,
I-110001

ORDER

1. Whereas, the Ld. Presiding Officer, Smt. Archana Bhalla, Labour Court -05, Rouse Avenue Court Complex, has desired that case titled as LIR No. 316/2020, Kalawati Koli Vs. Action India may be transferred to any other Labour Court;
2. And whereas, the request of Ld. Presiding Officer, Smt. Archana Bhalla, Labour Court -05, has been considered and the cases mentioned in para 1 above may be transferred to the Court of Ld. Presiding Officer, Labour Court -01;
3. Now, therefore, in exercise of powers conferred by section 33 B of Industrial Disputes Act, 1947(XIV of 1947) read with Government of India, Ministry of Labour Notification no. S-11011/2/75-DK(IA) dated 14th April 1975 and section 92 read with section 104 of Code Industrial Relations 2020 for the reasons stated above, the Industrial Disputes mentioned in para-1 is withdrawn from the Labour Court -05 and the same is transferred to Labour Court -01;
4. It is further directed that the transferee Labour Court shall proceed with the transferred proceeding from the stage at which they stood at the time of transfer.



This issues with the approval of Secretary (Labour)

Judicial Branch

(Signature)
(U.K.Sinha)
Additional Labour Commissioner
UTPAL KUMAR SINHA
Add. Labour Commissioner

(Signature)
POST/RAC/ND
25/04/2026

Copy to:

1. Ld. District & Sessions Judge, Rouse Avenue Court complex, New Delhi-110001.
2. Ld. Presiding Officer, Labour Court -01, Rouse Avenue Court complex, New Delhi-110001.
3. Ld. Presiding Officer, Labour Court -05, Rouse Avenue Court Complex New Delhi-110001

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE(PC ACT)CBI
ROUSE AVENUE COURT COMPLEX, NEW DELHI.

No.F.3(4)/R.A.C.C/Labour Courts/2026/ **5349-5358/D** Dated: **27/04/2026 At. 01:30PM.**

Copy of Order No.F.No.Add.LC(II)/Misc./2012/Lab/2022/Part File/485 dated 20th April, 2026 forwarded for information and necessary action to:-

1. Sh. Neeraj Gaur, Presiding Officer/Labour Court-I, RACC, New Delhi.
2. Ms. Archana Bhalla, Presiding Officer/Labour Court-V, RACC, New Delhi.
3. The Ld. Officer In-charge, Facilitation and Computer Branch, Rouse Avenue Court Complex, New Delhi.
4. The Ahlmads/Asstt. Ahlmads of the transferor/transferee Courts shall ensure that the lists of assigned cases be displayed outside the Court Rooms and public at large be notified and the files be sent to the transferee Court immediately so as to avoid any inconvenience to the lawyers and litigants. Ahlmad/Asstt. Ahlmads of the transferor Courts are also directed to provide the lists of assigned cases to the In-charge Computer Branch, Rouse Avenue Court Complex well in time and the In-charge, Computer Branch shall ensure that the same is uploaded on the website of Delhi District Court.
5. The Website Committee, Tis Hazari Courts, Delhi for uploading on the official website.
6. In-charge, R & I Branch, RACC with the instructions to paste the same in the Bar Rooms, RACC, New Delhi.

(Signature)
27/04/2026
(Dig Vinay Singh)
Officer In-charge(Judl.)
for Principal District & Sessions Judge
-cum-Special Judge(PC Act)(CBI)
RACC, New Delhi